

**Reports of enquiry committees on train accidents**

†2230. SHRI NARESH AGRAWAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the reports of enquiry committees, set up after train accidents, are never made public;
- (b) if so, the reasons therefor; and
- (c) if not, the details of reports of the enquiry committees constituted to investigate train accidents that occurred during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) No, Sir. The brief details of the Departmental Accident Inquiry Reports of Consequential Train Accidents are being published through the Zonal Railway websites for the information of general public.

(c) All consequential train accidents on Indian Railways are inquired into either by Commissioner of Railway Safety (CRS) under the Ministry of Civil Aviation or Departmental Inquiry Committee of the Railway. However, the details of accidents enquiry committee reports are not being maintained in the Ministry.

**Global tender for procurement of rails**

2231. SHRI N. GOKULAKRISHNAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways have floated a global tender to procure rails;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Railways expect annual demand for steel rails to rise to 1.5 million tonnes in the year ending March, 2017 from about 800,000 tonnes in the prior 12 month period; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Yes, Sir.

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†Original notice of the question was received in Hindi.